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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For dismissal	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructur es Pvt Ltd	Shri Sampanth Kumar T k Advocate

ADVOCATE FOR PETITIONER/s:

ARJUN PERIKAL
ATUL MADHAVAN
9677235700

Adu. for Petitioner



ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Arjun Perikal along with Shri Atul Madhavan, learned Counsel for Petitioner. In meanwhile learned Counsel for Petitioner is directed to inform the other side about next date of hearing. Post the case on **19.03.2019** for admission.

Verified


MEMBER(T)


MEMBER(J)

Court Officer

Raushan

